

**SHRI C. K. CHANDRAPPAN:** It is high time that Government comes forward with this Report before the House and let us have a discussion. In the meantime, they should assure us that this witch-hunt going on will be stopped and that they will not do anything to change the character of the Jawaharlal Nehru University. Thank you.

**DR. SUBRAMANIAM SWAMY:** What he says is rather out of the way; there is no witch-hunt.

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** Mr. Deputy Speaker, Sir the last day of the week is a day to which both my good friend Prof. Mavalankar and I look forward, because, I have a feeling that on every such occasion he reminds us of the role that he plays as a vigilant hon. Member of the House and gives us many suggestions about matters that we should bring before the House.

As far as the two Bills which he referred to are concerned, the Bill on Defection and the Bill on Industrial Relations...

**PROF. P. G. MAVALANKAR (Gandhinagar):** Not defection, but Anti-defection Bill.

**SHRI RAVINDRA VARMA:** My hon. friend, being a Professor, understands, that when I say Bill on Defection, it does not mean for defection. but it is the anti-defection Bill. He is well aware of it. But sometimes he is not merely a professor; but he also reminds us of the role of the mischievous student! As far as both these Bills are concerned, Government believes that it will be possible for us to introduce them before the end of the session. Then, my friend Mr. Lakkappa referred to some problems he has about resignation. I do not think I am called upon to give him any answer or advice. Then, Sir, my good friend Mr. Mavalankar also referred to telephone facilities in urban agglomerations. These remarks of his will be conveyed to the Minister of Communications, as he wanted. I have taken due note of the comment that my hon. friend made on pensions. On the question that Mr. Chundrappan raised, Sir, I am one of those who admire his contributions very much. I have to say I also had the occasion to admire his integrity, the integrity with which he carries any occasion to bring before the House any subject that are uppermost in his mind. His remarks about it to-day's newspapers almost made me feel that I was listening to someone reading the "Stop Press" news. I have nothing more to add.

**MR. DEPUTY-SPEAKER:** Mr. Varma, you can move the motion now.

11:16 hrs.

**BUSINESS ADVISORY COMMITTEE**

**TWENTY-SECOND REPORT**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** I beg to move:

"That this House do agree with the Twenty-second Report of the Business Advisory Committee presented to the House on the 11th August, 1978."

**MR. DEPUTY-SPEAKER:** The question is:

"That this House do agree with the Twenty-second Report of the Business Advisory Committee presented to the House on the 11th August, 1978."

*The motion was adopted.*

**MR. DEPUTY-SPEAKER:** Now discussion under rule 193.

**श्री उपसेन (बेचरिया):** माननीय उपाध्यक्ष महोदय, बंगलन दो घंटे का समय है और बोलने वाले बहुत हैं इसलिए दस-दस मिनट ही टाइम दिया जाये।

11:17 hrs.

**DISCUSSION RE: ANNUAL RAVAGES OF FLOODS IN VARIOUS PARTS OF THE COUNTRY**

**SHRI PURNANARAYAN SINHA (Tezpur):** Sir, I beg to raise a discussion on the annual ravages of floods in various parts of the country.

Sir, it is with a great amount of regret that I have to mention before the hon. Members of the House of the calamities which have been perpetrated by the two rivers of India, viz. Ganga and Brahmaputra, perennially, from year to year for the last 50 years. The present picture, in 1978, is this:

In Assam, the Brahmaputra and its tributaries breached at 19 places, flooded 2.29 lakh hectares, affecting a population of 2 lakhs in 440 villages. They destroyed 0.19 hectare of jute and paddy crops. Officially 2 lives were lost, in addition to some heads of cattle.